

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 2475

ANSWERED ON 10.08.2026

**STATUS OF FLOOD MANAGEMENT AND BORDER AREAS PROGRAMME IN
ANDHRA PRADESH**

2475 Shri MASTHAN RAO YADAV BEEDHA:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether the centrally sponsored Flood Management and Border Areas Programme (FMBAP) is being considered to be continued past 2026 and its current status of implementation;
- (b) the details of the works being undertaken in the State of Andhra Pradesh under its Flood Management Programme component;
- (c) whether flood plain zoning has been considered for adoption or incentivization in the State under the scheme, if so, the details thereof, if not the reasons therefor; and
- (d) whether any proposal has been received for flood control and anti-erosion works in flood-prone areas of Nellore district, and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI RAJ BHUSHAN CHOUDHARY)

(a) The ongoing Flood Management and Border Area Programme (FMBAP) has been extended till 30.09.2026 or approval of the Scheme for the XVI Finance Commission (FC) cycle, whichever is earlier, only for payment of committed liabilities and no fresh approval/sanction of works under the XV FC outlay is permitted.

(b) No project from the State of Andhra Pradesh has been undertaken under FMBAP.

(c) Under FMBAP, implementation of Flood Plain Zoning by the respective State Government, either through legislation or by issuing an appropriate Executive Order, is one of the criteria for inclusion, among others.

To facilitate its adoption, the Ministry of Jal Shakti issued the Technical Guidelines on Flood Plain Zoning (FPZ) in August, 2025 and circulated them to all States/Union Territories for adoption and implementation.

(d) No proposal has been received for flood control or anti-erosion works in the flood-prone areas of Nellore district under FMBAP.
